

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) No. 60 of 2020

IN THE MATTER OF:

Vipul Sez Developers Pvt. Ltd. & Anr.

...Appellants

Versus

Solitaire Capital India & Ors.

...Respondents

Present:

**For Appellant: Mr. Virender Ganda, Sr. Advocate with
Mr. Sarojanand Jha and Mr. Suraj Malik,
Advocates.**

**For Respondent: Mr. Vipul Kumar, Mr. CS Chauhan,
Advocates for R-1,2 and 3.
Mr. P Nagesh and Mr. Shivam Wadhwa,
Advocates for R-1 to R-2.
Ms. Renu Gupta, Advocate for R-7 and 8.
Mr. Rahul Malhotra, Mr. Shubham Paliwal and
Mr. Himanshi Madan, Advocates for R-9.**

O R D E R
(Virtual Mode)

18.02.2021 Only Respondent No. 1 has filed Reply-Affidavit. Other Respondents may file Replies if they desire within a week. Rejoinders, if any, may be filed within a week thereafter.

Parties to file Written-Submissions not more than three pages along with Copies of Judgments on which, parties want to refer and rely on, within two weeks.

List the Appeal 'For Admission (After Notice)' Hearing on **31st March, 2021.**

[Justice A.I.S. Cheema]
Member (Judicial)

[Dr. Alok Srivastava]
Member (Technical)

Basant B./md/